

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

120. I.A. 5719/2023

In

C.P.(IB)-513(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.02.2024**

NAME OF THE PARTIES: Foresight Innovations Private Limited

V/s.

Future Enterprises Limited.

SECTION 9 OF IBC, 2016

ORDER

Hearing through: VC and Physical (Hybrid Mode)

Adv. Himanshu Vidhani a/w. Siddhesh Rajput i/b. Chandhiok & Mahajan for
Applicant and Adv. Rishabh Jaisani a/w Harit Lakhani i/b Shardul
Amarchand Mangaldas & Co. for Respondent are present.

At the request of the applicant, list on **16.02.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)